IMMEDIATE
PARLIAMENT MATTER

No.32/2016-Parl
Government of India
Ministry of Corporate Affairs

Shastri Bhawan, 5th Floor, 'A' Wing,
Dr.R.P.Road, New Delhi 110001
Dated: 29.06.2016.

OFFICE MEMORANDUM


The undersigned is directed to refer to Ministry of Parliamentary Affairs (MPA) D.O. No. F.15 (50)/2013-R dated 17th June, 2016 (copy enclosed) on the subject cited above. MPA has requested us to send views, comments and suggestions for improvement of "Manual of Parliamentary Procedures in the Government of India" which was brought out early in 2004 (last edition).

3. It is requested to send the desired information, if any, to the undersigned by 8th July, 2016, positively, so that the same be sent to MPA by due date.

(J.S. AUDHKHASI)
Deputy Secretary to the Government of India
Tel. No.2338 1615

To
1. JS (B)/JS (K)/JS(AC)/EA/Advisor(Cost)/DII(NS)/DII(AS)
2. e-Governance Cell, along with a copy of above said communication of MPA for up-loading on MCA website under category 'Parliament Matters'.
Dear Shri Chalai ji,


The effective management of transaction of Government Business in Parliament requires close coordination between Ministries/Departments of Government of India and the two Secretariats of Parliament. This Manual will be of great assistance to all concerned. It has therefore, been decided that the draft Manual may be circulated to all Ministries/Departments to elicit their views, comments and suggestions for improvement. A copy of the draft manual is available on the Ministry’s website (http://www.mpa.nic.in/MPA/Pdf/Draftmanual.pdf).

I shall be grateful if you could kindly go through the draft and suggest modification/amendments, if any, keeping in view the changes over a long period of time so that the same could be incorporated in the Manual to be published. You may also make available copies of the OMs/Orders/D.O. letters issued by your Ministry/Departments, referred to in the Manual so that these copies can also be incorporated in the Manual.

I shall further be grateful if your comments/suggestions could be sent to the undersigned on top most priority by 15th July, 2016.

With warm regards

Yours sincerely,

(Dr. Satya Prakash)

Shri A. Asholi Chalai
Joint Secretary
Ministry of Corporate Affairs
R.N.-513-B, 5th Floor,
New Delhi.